

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

For the attention of the Creditors of LINBERT TRAVELS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	LINBERT TRAVELS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	16/04/2004
3.	Authority under which Corporate Debtor is Incorporated / Registered	ROC - Kolkata, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No of Corporate Debtor	U63040WB2004PTC098329
5.	Address of the registered office and Principal Office (if any) of Corporate Debtor	9 Mangoe Lane, 1st Floor, Room No 2, Kolkata – 700001, West Bengal
6.	Insolvency commencement date in respect of Corporate Debtor	13/01/2022
7.	Estimated date of closure of Insolvency Resolution Process	12/07/2022 (the 180 th day from CIRP commencement date)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Surendra Kumar Agarwal, IBBI/IPA-001/IP-P00825/2017-18/11401
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah -711204 surendraca@gmail.com
10.	Address and E-mail to be used for correspondence with the Interim Resolution Professional	Surendra Kumar Agarwal 18 Rabindra Sarani, Poddar Court, Gate No. 1, 8 th Floor, Room No. 816, Kolkata -700 001 E-mail: cirp.linbert@gmail.com
11.	Last date for submission of claims	27/01/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): Nil as per the available information with IRP
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N. A
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: www.ibbi.gov.in/home/downloads Physical Address: 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8 th Floor, Room No. 816, Kolkata -700 001 E-mail: cirp.linbert@gmail.com Details of AR are available at the address mentioned in Item No 13 above.

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate Insolvency Resolution Process of the **Linbert Travels Pvt Ltd** on **13/01/2022**.

The creditors of **Linbert Travels Pvt Ltd** are hereby called upon to submit their claims with proof on or before **27-01-2022** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.#

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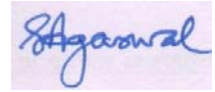
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A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized Representative from the Insolvency Professionals listed against entry No.13 to act as Authorized Representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

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Surendra Kumar Agarwal
Interim Resolution Professional of Linbert Travels Pvt Ltd
Reg No IBBI/IPA-001/IP-P00825/2017-18/11401
Bhawani Enclave, 3D, 99C Girish Ghosh Road,
Liluah, Howrah- 711204, West Bengal

Date : 14/01/2022

Place : Howrah